

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 135 of 2014

Dated : 5th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s): Mr. M.T. George

Counsel for the Respondent(s): Mr. Ramesh Babu M.R.

ORDER

The Learned Counsel for the State Commission is filing reply today in the Registry after serving copy on the other side. The Learned Counsel for the Appellant seeks some time to file the rejoinder. Accordingly, he is permitted to file the rejoinder on or before 02.01.2015 after serving copy on the other side.

Post the matter for hearing on **12.01.2015.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

mk